

(a) the names of State Head quarters in the country where there is no High Court or its Bench;

(b) whether Bhopal, capital of Madhya Pradesh, had no Bench of High Court and if so, the reasons therefor; and

(c) whether the State Government have submitted any proposal for setting up of a Bench of High Court in Bhopal and if so, the action taken in this regard?

THE MINISTER OF STEEL AND MINES AND MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) Itanagar, Gandhinagar, Trivandrum, Bhopal, Aizawl and Bhubaneswar.

(b) and (c). The principal seat of Madhya Pradesh High Court is at Jabalpur; two permanent Benches thereof are at Indore and Gwalior. The Government of Madhya Pradesh had proposed establishment of two more Benches at Bhopal and Raipur. The Jaswant Singh Commission examined the proposal and recommended establishment of one Bench at Raipur. The State Government were requested for views/comments on the recommendations of the Commission in consultation with the Chief Justice of the High Court. No reply has been received.

[English]

Advance by Reserve Bank of India to States

383. SHRI SRIKANTHA DATTA NARASIMHARAJA WADIYAR: Will the Minister of FINANCE be pleased to state:

(a) whether some States are facing the problem of ways and means difficulties and therefore had requested to permit an increase in availability of ways and means advance from the Reserve Bank of India;

(b) if so, the names of the States who have made request in this regard; and

(c) the steps taken to grant the request of those States?

THE MINISTER OF FINANCE (PROF. MADHU DANDAVATE): (a) to (c). During the current financial year (1989-90) some States have faced ways and means problem. Two States viz. Nagaland and Tamil Nadu have requested the Ministry of Finance to increase their ways and means limits with the Reserve Bank of India. As the ways and means limits of the State Governments with the Reserve Bank of India were last revised from 1st March, 1988, further revision is not contemplated at this stage.

Retrenched Employees of the Bauxite Project of BALCO

384. SHRI SRIKANTHA DATTA NARASIMHARAJA WADIYAR: Will the Minister of STEEL AND MINES be pleased to state:

(a) the approximate number of workers and employees retrenched due to the closure of the Bauxite Project of Bharat Aluminium Company Limited at Gandhamardan in Orissa;

(b) whether any arrangement has been made to provide suitable jobs elsewhere to the retrenched workers and employees; and

(c) if so, the details thereof?

THE MINISTER OF STEEL AND MINES AND MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) The number of regular employees and the number of Nominal Muster Roll Workers of Gandhamardan Bauxite Project of Bharat Aluminium Company Ltd. who have been retrenched is 42 and 38 respectively.

(b) and (c). Since Bharat Aluminium